- कितने कितने व्यक्ति मरे ग्रौर (२) कितना कितना ग्राधिक नुकसान हुआ ; ग्रौर
 - (ग) ऐसी दुर्घटनाग्रों को रोकने के लिये क्या विशेष कदम उठाये गये ?

†[AIR ACCIDENTS

- *305. SHRI G. K. KAPOOR: Will the Minister of Transport be pleased to state:
- (a) the number of civil aircraft(i) destroyed and (ii) damaged eachyear during the last three years;
- (b) the number of persons who died and (ii) the extent of financial loss sustained in each of the accidents referred to in part (a) above; and
- (c) what special steps were taken to prevent such accidents?]

परिवहन मंत्रालय में उपमंत्री (श्री श्रहमद मोहिउद्दीन) : (कः) से (ग) सभा की मेज पर एक स्टेटमेंट पेश कर रहा हूं।

विवरण

(क) १६६१, १६६२ ग्रौर १६६३ में ५१ भारतीय सिविल हवाई जहाजों के (जिनमें क ग्लाइडर भी शामिल हैं) बड़े हादसे हुए। उनकी तादाद नीचे दी जाती हैं :—

*****	बर्बाद हुए		नुकसान		
साल	ष्या	د و <u>ر</u>		ा मामूर्ल	- ोकुल
9889	9	98	(†४ जोर्ड	ये)	२१
१६६२	ş	92	(†२ जोड़ि	ह्ये) १	٩=
१६६३	X	×	(†२ जोड़ि	मे)	१२

†[] English translation. †बैकट में दी गई तादाद ग्लाइडरों की है।

- (a) whether it is a fact that several hundred bags of foreign wheat have been found falling short in standard weight at Gwalior Station; and
- (b) if so, what is the reason and what action is being taken to remove the defect?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI A. M. THOMAS): (a) Some small shortage in transit is inevitable when foodgrains move from one place to another. No abnormal shortage in the bags of wheat received at Gwalior has so far been noticed.

(b) Does not arise.

FIXATION OF MAXIMUM PRICES OF FOODGRAINS

*302. Shri SITARAM JAIPURIA: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether there is any proposal under Government's consideration to fix the maximum prices of wheat and rice in the country; and
- (b) if so, the details of the proposal and by what time it will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) Yes, Sir.

(b) These details have not yet been worked out.

विमान दुर्घटनायें

*३०५. श्री गिरराज किशोर कपूर : क्या परिवहन मंत्री यह बताने की कृपा करेंगे दि: :

- (क) गत तीन वर्षों में प्रति वर्ष कितने कितने असैनिक विमान (१) नष्ट हुए ब्रोर (२) क्षतिग्रस्त हुए ;
- (ख) उपरोक्त भाग (क) में उल्लि-खित दुर्घटनामों में से प्रत्येक दुर्घटना में (१)

(ख) इन हादसों में २५ एयरक, इजेक्शन कु के दस लोग और ४२ मुसाफिर फ़ौत हए।

इस दौरान में हवाई जहाजों के हादसात की वजह से इन्डियन एयर लाइन्स कारपोरेशन को ७,५८,००० रुपये का घाटा हमा । प्राइवेट पार्टियों के हवाई जहाजों के बारे में न्कसान की इत्तिला स्रभी मौजद नहीं है।

(ग) भारत और दूसरे मुमालिक हवाई जहाजों के हादसों की जांच की रिपोर्टी पर गौर किया जाता है श्रौर जांच श्राफिसर की सिफारिशों की जांच करके जहां तक मुमिकिन होता है उन्हें लाग किया जाता है।

हवाई जहाजों को ठीक तरह से चलाने के लिये ग्रासमान ग्रीर जमीन पर नई मशीनों का इस्तेमाल किया जाता है ग्रीर इस मामले में लगातार तरक्की की जा रही है।

एयर लाइनों, एयर ट्रैफिक के श्रादिमयों, पाइलटों, एयर ट्रैफिक कंदोल अफसरों वगैरह को काफी एहतियात से चुनाव करने के बाद नौहरी पर रखा जाता है और उन्ह देनिंग ग्रौर रिफ्रेशर कोर्स भी दिया जाता है.।

एयर सेफ्टो लिटरेचर भी तकसीम किया जाता है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT (SHRI AHMED MOHIUDDIN): (a) to (c) I lay on the Table of the Sabha a statement giving the requisite information.

to Questions STATEMENT

(a) During the years 1961, 1962 and 1963, 51 Indian civil aircraft (including 8 gliders) were involved in major accidents as under:-

Year	Destro- yed	Damaged Substantially	Minor Total
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1961		I	16 (plus 4*)		21
1962		3	12 (plus 2*)	I	18
1963		5	5 (plus 2*)		12
	Total		51		

*Figures in bracets represent gliders.

(b) 25 air crew, 10 members of ejection crew and 42 passengers were killed in these accidents.

The IAC suffered a net financial loss of Rs. 7,58,000 as a result of notifiable accidents to their aircraft during this period. Similar information in respect of accidents to aircraft of other parties is not readily available.

(c) The investigation reports of aircraft accidents in India and abroad are studied and the recommendations of the Investigating Officers are examined and implementd as far as practicable.

Continuous improvements are being effected by the introduction of modern equipment in the air as well as on the ground to ensure safe navigation of aircraft.

^{† |} English translation.

To keep up high standards of airline and air traffic personnel, Pilots, Air Traffic Control Officers, etc., are appointed after careful selection and are given training and refresher courses, from time to time.

Air safety literature is circulated to educate all concerned.

REORGANISATION OF RAILWAY ZONES

- *306. SHRI MULKA GOVINDA REDDY: Will the Minister of RAIL-WAYS be pleased to state:
- (a) Whether Government have recently received any representation for reorganisation of the Railway Zones; and
- (b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAHLWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) The matter is under constant review on the basis of the operational and administrative needs of Railways.

RAILWAY LEVEL CROSSING AT HARDWAR

- *307. SHRI N. PATRA: Will the Minister of Railways be pleased to state:
- (a) whether a gate has been set up at the level-crossing connecting the by-pass at the Shivalik hill ridge at Hardwar; and
- (b) if so, by when the said gate will be opened for vehicular traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b) The level crossing which is being

provided for the by-pass at the Shivalik hill ridge on Hardwar-Raiwala Section is located in the middle of a sharp reverse curve and also on a very steep gradient of 1 in 75. As such it is considered necessary to provide gate signals and interlock the gates with the signals to ensure safety of both road and rail traffic before opening the level crossing. It is also proposed to instal warning bells. It is expected that these safety measures will be completed and the level crossing opened to traffic by April 1965.

RAILWAY EMPLOYEES WORKING IN TUGHLAKABAD LOCO-SHED

*308. Shri P. L. KUREEL URF TALIB: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether it is a fact that some employees working in Tughlakabad Railway Loco-shed, New Delhi were involved in accidents in November, 1963 and if so, what is the number of such employees:
- (b) whether it is a fact that those employees were paid full salaries for one month but now they are paid half-month salaries:
- (c) if so what are the reasons for paying half-month salaries; and
- (d) what are the rules in operation for payment of salaries to Railway employees who were involved in accidents while they are on duty?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI'S. V. RAMASWAMY): (a) Only one employee working in the Tughlakabad Loco-shed met with an accident in November, 1963.

(b) The period from 13-11-63 to 10-4-1964 involved in this case has been treated as hospital leave on full pay.